

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No 187

Dated : 09/07/2020.

In view of the current situation regarding spreading of Covid-19 which resulted a further lockdown of certain areas of the District of Hooghly and also considering the apprehension expressed by the Judicial Officers and staff members of **Chandernagore Sub-division**; the judicial function of the Courts of Civil Judge (Junior Division) and Civil Judge (Senior Division) and Additional District & Sessions Judge, Fast Track Court **be remain suspended till 18<sup>th</sup> July, 2020 with effect from tomorrow i.e. (10/07/2020).**

The Additional District & Sessions Judge/POCSO Court of the Chandernagore Sub-division will remain functioning in alternative days according to the earlier roster.

The Remand file will remain functioning as per earlier schedule.

**It is also declared that any staff residing in the 'Containment Zone' of this Judgeship is hereby exempted from attending their duties on the dates mentioned in the roster till 18<sup>th</sup> July, 2020.**

Inform all concerned accordingly.

Sd/-

**District Judge, Hooghly**